

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 21

C.P. (IB)/684(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **04.07.2024**

NAME OF THE PARTIES: **EDELWEISS ASSET RECONSTRUCTION**
COMPANY LIMITED

V/s

VHILBERY HEALTHCARE PRIVATE
LIMITED

Sec.7 of Insolvency and Bankruptcy Code, 2016.

ORDER

1. Adv. Bhanu Chopra a/w Adv. Sagar Parab, learned counsel for the Petitioner are present and Adv. O.P. Soni is present for the Corporate Debtor.
2. Heard both the counsels for a considerable time and perused the materials available on record.
3. **Reserved for orders.**

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
Prajakta

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)